

(b) the number of officials who obtained qualifying marks in the Madras Circle;

(c) the number of men actually selected in the Madras Circle; and

(d) what were the conditions of recruitment as announced when the candidates were admitted to the written test?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 502.

(b) 69.

(c) 15.

(d) A copy of the Circular is placed on the Table of the House. [See Appendix II, annexure No. 34.]

CONSTRUCTION OF WAITING ROOMS

176. Shri Bibhuti Mishra: Will the Minister of Railways be pleased to state:

(a) whether Government have in contemplation the construction of waiting rooms, passenger halls etc. at the following stations on the North Eastern Railway, namely Dighawa, Dubauli, Magha, Reajepathi; and

(b) if the answer to part (a) above be in the affirmative, within what period the construction is expected to be started?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Waiting accommodation for use by III Class Passengers exists at all these stations. There is also an upper class waiting room at Rajapatti.

(b) It is not proposed to provide additional waiting rooms or passenger halls at Rajapatti and Maghar stations in the near future, but the need for an additional passenger hall at Dighwa-Dobowli is being examined.

CALCUTTA SUBURBAN TRAINS

177. Shri B. K. Das: Will the Minister of Railways be pleased to state:

(a) the average number of passengers travelling daily in the Calcutta suburban trains; and

(b) the daily or monthly average earning from passengers and from goods traffic?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 3,00,497 passengers originated daily on an average during 1952-53.

(b) Rs. 84,274 daily from suburban passengers and Rs. 5,01,382 and Rs. 15,09,177 respectively from all passengers (including suburban) and goods traffic daily for whole of the Eastern Railway on originating basis during 1952-53.

FACTORIES ACT

178. Shri K. C. Sodhia: (a) Will the Minister of Labour be pleased to state what steps have been or are being taken to implement the recommendation of the Planning Commission for the effective implementation of the Factories Act, 1948?

(b) What are the directions which require further action?

The Minister of Labour (Shri V. V. Giri): (a) and (b). A statement giving the required information is placed on the Table of the House. [See Appendix II, annexure No. 35.]

BUILDINGS AT MUZAFFARPUR

179. Shri Sinhasan Singh: Will the Minister of Railways be pleased to state:

(a) whether at Muzaffarpur (North Eastern Railway) over one and a half crore bricks were purchased, carted and stacked before the site for building of Regional Headquarter and Staffquarters was selected and steps for acquisition of land had been taken;

(b) the dates of order for bricks, their final collection and stacking;

(c) the dates for the final selection of site, preparation of site plan and proceedings for its (land) acquisition;

(d) the distance of the site finally selected from the place of stacking of the above bricks and the amount of